

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH

TCP(IB)-907(MB)/2017

CORAM:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI RAVIKUMAR DURAISAMY  
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 31.08.2018

NAME OF THE PARTIES:

JCC India Pvt. Ltd.

v/s.

DBM Geotechnics & Constructions Pvt. Ltd.

INSOLVENCY & BANKRUPTCY CODE 2016.

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ORDER

On the withdrawal memo filed by the Petitioner's Counsel, this Company  
Petition is hereby **dismissed** as withdrawn with liberty to proceed in accordance  
with law.

SD/-

RAVIKUMAR DURAISAMY  
Member (Technical)

SD/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)

*Encl.: Memo*